

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-509

IB-1051/ND/2019

IA-5659/2023

IN THE MATTER OF:

Anand Prakash Soni & Ors.

Vs.

Hector Realty Ventures Pvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 10.11.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Bilal Ali

For the Respondent :

ORDER

IA-5659/2023:-

Ld. Counsel for the Applicant is present and submitted that they need a week days' time to file their written submissions along with judicial precedent as per order dated 30.09.2023. Time prayed for is granted. List this matter on **18.12.2023.**

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)**